

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 291 of 2014

Dated : 9th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

M/s. Tadas Wind Energy Pvt. Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

Counsel for the Respondent(s):

**Mr. Arijit Maitra and
Mr. Dipan Bhuplani for R-1**

ORDER

At the request of the Learned Counsel for the parties, post the matter on

15.01.2015.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/mk